

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-629/ND/2021,
New IA/5636/2022

IN THE MATTER OF:

Ingram Micro India Pvt. Ltd.

Vs.

Bathla Teletech Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 18.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is not available to hold the Court, therefore,
Re-notified to **21.11.2022**.


Fox (Court Officer)

Md Saddam